

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3031**  
ANSWERED ON 12.03.2020

**THANNEER MUKKAM BUND**

3031. SHRI KODIKUNNIL SURESH

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government is aware of the status of development work of Thanneer Mukkam Bund in Kerala;
- (b) if so, the details thereof and if not, the reasons for the delay of work;
- (c) whether the Government has sanctioned funds for the construction of Thanneer Mukkam Bund;
- (d) if so, the details thereof, work-wise;
- (e) whether the Government is aware that this work is included in the Kuttanadu package; and
- (f) if so, the details thereof and the time to be taken for completion of the development work?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RATTAN LAL KATARIA)

(a) to (d) The investment clearance of Modernisation of Thaneermukkom Barrage was accorded by Investment Clearance Committee of this Ministry in its 5<sup>th</sup> meeting held on 10.02.2017 and no funds have been provided by the Central Government, as this project has not been included for funding under any scheme of Ministry of Jal Shakti. However, State Government has accorded Administrative Sanction for an amount Rs.255.335 Crores and Technical Sanction of Rs.183.0 Crores for improving the efficiency of Thottappally Spillways and Leading Channel and State Government has informed that electrical works, mechanical works and 95% of civil works have been completed.

(e) & (f) The State Government of Kerala has informed that this work is included in the Kuttanadu Package and is expected to be completed within six months after High Court of Kerala pronounces its judgement in Writ Petition ( c ) 41853/18.

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